

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

21. IA 5840(MB)2023
IN
C.P. (IB)/1255(MB)2020

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Agrasen Trade Merchants Private
Limited
Vs
Moli Merchant Traders Private Limited

Section 7, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Navin Arora for the Applicant/Liquidator present through physical mode. No representation on behalf of the Respondent.
2. Post this matter on **06.08.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)